

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 1360/2003

New Delhi, this the 27th day of May, 2003

Hon'ble Sh. Shanker Raju, Member (J)

1. Smt. Sushma Rani  
Wd/o Late Narayan Lal Sharma  
E-68, Dabua Colony  
Air Force Road, Gali No.5  
Faridabad, Haryana.

2. Sh. Pankaj Sharma  
S/o Late Narayan Lal Sharma  
E-68, Dabua Colony  
Air Force Road, Gali No.5  
Faridabad, Haryana.

...Applicants

(None present)

V E R S U S

1. Govt. of India  
Directorate of Printing  
Ministry of Urban Development  
B Wing, Nirman Bhawan, New Delhi  
through its Director.

2. Govt. of India Photolitho Press  
NIT, Faridabad, Haryana  
through its Manager.

...Respondents

O R D E R (ORAL)

Shri Shanker Raju,

None for the applicant even on the second call.

2. Claim of the applicant is for compassionate appointment on the strength of an order passed by the respondents on 31-1-2000 wherein the applicant has been included at Sl. No.1 of the list of the deserving cases in accordance with DOPT OM dated 5-1-2000. It was also stated in the aforesaid order that his claim would be considered in turn subject to availability of vacancies. Through a representation at Annexure A-4, it is informed to the respondents

that in view of 39 sanctioned post of Offset Machine Attendant as per 5 % quota in the direct recruitment, applicant's claim is to be considered.

3. OA is disposed of at the admission stage itself with directions to the respondents to treat the present OA as a supplementaray representation of the applicants and dispose of the claim of the applicant in the light of the fact that he is at S1.No.1 in the list of deserving cases subject to the availability of vacanacies in the requisite quota of 5 % in direct recruitment as highlighted in the representation of the applicant by a detailed and speaking order within two months from the date of receipt of a copy of this order.

4. OA is disposed of as above.

S. Raju

(SHANKER RAJU)  
MEMBER (J)

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